Declaration of Assets and Liabilities

2022-23 I, Shreebhagwan Prasad, son/daughter/wife of Late Ramdeo Prasad aged 55 years, belonging to Bihar Vidhan service and presently working as Association give herein below the details of the assets (immovable, movable, bank balance, etc.) of

	mys	elf, my spouse and	dependants	*:				
30 40 (WIP)	A.	Details of mov			nt of joint owi	nership will als	so have to be	Shoute
dw) ergr	give	n)		Punam .	Shwefg (D)	Saumya Syman (D)	Rath Sanjay (s)	
(A)	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	8 - 2
10/1/10	(1)	Cash	RS 10,000	P3 15000	R\$15000	P 5000	P3 4000	R 2500
13/15	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI R 2,70,000	PNB- P3 30000 Sahara 12100 (FD)	SBI-13900		B0I -B, 10000	
16/0/03	(ill)	Bonds, Debentures and Shares in companies			,			
	(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policis Poem - 24260 Pa	Psemlum'				
	(v)	make, etc.)	Honda Activa St Ltd Edition					
	(vi)	Jeweilery (give details of weight and value)	Gold-30gm Silven=20gm	Gold = 200 ga Silver = 1.5 kg	Gold = 05-9 Silver=1509	Gold - 05-9 Glver = 1503	Gold=05gm	Gold = 040 Silver zwy
	(vii)	Other assets, such as values of claims / interests						

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

also have to be indicated]						
Sr.	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant-3 Etc. Name
No.	\\		Name(S)	Name	Name	ecc. Name
(i)	Agricultural Land Khash	ta No		1000		
	- Location(s) 45	28				
0	- Survey number(s) Kha	# No 18	1		9	
	- Extent (Total Sugar	la j.				:
		amashi				
	-Current market value	23 Dec			1000 V V V V V V V V V V V V V V V V V V	
(ii)	Non-Agricultural Land &	1KN0-38	BOK NO			,
	- Location(s) Khalkon N	5 × 0 S	ZUM CY MU			
	- Survey number(s)Solo	ma VC2	E 244			
	- Extent (Total Bwk No-	578 12	47= 1370			
}	measurement) Survey No	25 X DE	sqft			
	-Current market vallen	KN10-122	Sifamarh			
(iii)	Buildings (Commercial s	uvey No	þ			
	and residential)	68239f	F			
i	Location(3)	Patron		Î		1
	- Survey /door	<u>'</u> '				
	number(s) Khata N	10-92				
	- Extent (Total Colon No.	75-4 DE	e prio			
	measurement) 1137 (No	W Manu				
	- Current market 332 [0]	1) 24400	nbarsa.			
		DEC 20	1104.5			-0.0
(iv)	Houses / Apartments,					
	etc.					
i	- Location(s)					2
	- Survey /door					
	number(s)					
	- Extent (Total					Ü
	measurement)					
1	- Current market					
	value		<u> </u>	100 100 100	<u> </u>	
(v)	Others (such as					¥
	interest in property)					

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(i) Loans from Banks	SBI, BIHAR YIDHAN MANDAL	Ps 1610 000 200
(ii) Loans from financial institutions		
(iii) Government Dues: (a) dues to departments dealing with government accommodation		
(b) dues to departments dealing with supply of water		
(c) dues to departments dealing with supply of electricity		
	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	Financial Institutions(s) / Department (s) (i) Loans from Banks (ii) Loans from financial Institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of

	(d) dues to dep		50 N. 200.			
dealing with telephones (e) dues to departments						
	dealing with gov					
į	transport (include					
ĺ	aircraft and heli					
Y	(f) Other dues,					
(b)	(i) Income Tax	including				
3	surcharge [Also	indicate	AIDPP9641F			
	the assessment		770 100 13			
1	which Income T		77259/2			
	filed. Give also I					
	Account Numbe (ii) Wealth Tax					
	indicate the ass					
	year upto which					
	Tax return filed.					
	(iii) Sales Tax [0	Only In				
	case of propriet	ary				
	business]					
<u> </u>	(iv) Property Ta	x				
C.	Dougonal Detail					
U,	Personal Detail	es es				
GPF/C	PF/PRAN No. :-	PTS	BLA - 1321			
- Volument and - Volume			——————————————————————————————————————			
Gende	r :=	M	(M/F)			
Date a	E Diutile .					
Date o	r Birth :-	13	0 2 1 9 6 8 (DD/MM/YYYY)			
			1 1 1 3 10 10 10 10 10 10 10 10 10 10 10 10 10			
Class/0	Group :-	В				
OMETER ACV		L <u></u>	(A/B/C)			
Cadre	! -	BIHAI	R VIDHAN SABHA, PATNA			
		anama com Managar	The state of the s			
		(Full Name	e e.g. B.A.SBlhar Administrative Service,			
		B.S.S E	Bihar Secretariat Service etc.)			
Home D		SITAM	1ARHI			
	I hereby decla	re that the	above details are true to the best of my मिति क्या है कि मुझे अविभाजित चैत्क संपति द्राद्रनन्त के मामदी एवं सीनवरसा के आवासीय चूरवंड हैं जी वर्जमान			
knowl	edge and belief.	क्रिया भी ह	गैषित रुखा है कि मद्री अविभावित पैक्क संपति द्वारान्य क			
मेला 🤃	इषि एवं आवादी	य भर्ग्वंट) सि	मामही एवं सीनवरण है आतामीन सरवेट हे और वर्रियान			
. <u>। ।</u> २	नियंत्रका दे	/ a // .	ا الماريا ما در الماريا ما منظومالما عماع د ما طمامال			
and the same of the	·) -1/101 C		Signature			
	DATILA		Name of Employee: SHREEBHAGWAN PRASAD			
Place: PATNA			Designation: ASSISTANT			
Date: 13:02, 2023			Department: BIHAR VIDHAN CABHA, PATNA			

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.